GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1955 TO BE ANSWERED ON 23/12/2022

EXPANSION OF NATIONAL HORTICULTURE MISSION (NHM)

1955. SHRI NARESH BANSAL

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of districts across the country covered under the National Horticulture Mission (NHM), State-wise;
- (b) whether Government proposes to expand the said Mission to the districts of Uttarakhand, if so, the details thereof;
- (c) whether Government has received representatives from several States for inclusion of more districts under the said Mission; and
- (d) if so, the steps taken by the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

- (a): State-wise details of the total number of districts covered under National Horticulture Mission (NHM) is at **Annexure-I**.
- (b): Under Horticulture Mission for North East and Himalayan States (HMNEH) i.e. subscheme of MIDH, all districts of Uttarakhand are covered.
- (c) & (d): Since launch of MIDH scheme in 2014-15, several representatives have been received from different States for inclusion of more districts under the said Mission. For non MIDH districts also, provision exists for setting up of infrastructure units relating to post harvest management, marketing and other project based activities in non MIDH districts also, provided there is a clear linkage of the units with the horticulture produce.

Apart from this, activities for development of horticulture in non-MIDH districts can be carried out under other Central Government schemes viz. Rashtriya Krishi Vikas Yojana (RKVY), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Paramparagat Krishi Vikas Yojana (PKVY) etc.

Annexure I Statement showing State wise Districts covered under National Horticulture Mission

| Sl. No. | Name of States/UTs | No. of Districts* |
|---------|----------------------|---------------------------------|
| 1 | Andaman & Nicobar | Two (2) |
| 2 | Andhra Pradesh | Eleven (11) |
| 3 | Bihar | Twenty Three (23) |
| 4 | Chhattisgarh | Nineteen (19) |
| 5 | Dadra & Nagar Haveli | One (1) |
| 6 | Delhi | One (1) |
| 7 | Goa | Two (2) |
| 8 | Gujarat | Fifteen (15) |
| 9 | Haryana | Eighteen (18) |
| 10 | Jharkhand | Seventeen (17) |
| 11 | Karnataka | Thirty (30) |
| 12 | Kerala | Fourteen (14) |
| 13 | Lakshadweep | One (1) |
| 14 | Maharashtra | Thirty Three (33) |
| 15 | Madhya Pradesh | Thirty Nine (39) |
| 16 | Odisha | Twenty Four (24) |
| 17 | Punjab | Eighteen (18) |
| 18 | Puducherry | Four (4) |
| 19 | Rajasthan | Twenty Four (24) |
| 20 | Tamil Nadu | Twenty (20) |
| 21 | Telangana | Nine (9) |
| 22 | Uttar Pradesh | Forty Five (45) |
| 23 | West Bengal | Fourteen (14) |
| Total | | Three Hundred Eighty Four (384) |

^{*} Subsequent to identification of districts for NHM implementation, some of the NHM districts were bifurcated/merged.
